



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Thursday,8th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(Civil)/4165/2019 in WP(C)/1267/2010	SUPERINTENDENT OF POLICE AND HEAD OF BRANCH CENTRAL BUREAU OF INVESTIGATION Versus THE STATE OF ARUNACHAL PRADESH AND 4 ORS	MR. S C KEYAL SC, CBI	GA, AP GA, AP
	WITH I.A.(Civil)/1887/2020	SUPERINTENDENT OF POLICE AND HEAD OF BRANCH, CBI Versus THE STATE OF ARUNACHAL PRADESH AND 4 ORS.	SC, CBI	GA, ARUNACHAL
	WITH I.A.(Civil)/974/2022	CENTRAL BUREAU OF INVESTIGATION Versus MR NABAM TUKI AND 2 ORS.		
	WITH I.A.(Civil)/977/2022	SUPERINTENDENT OF POLICE Versus THE STATE OF ARUNACHAL PRADESH	MR. R K D CHOUDHURY	
3	I.A.(Civil)/607/2021 in WP(C)/5016/2011	THE NEW INDIA ASSURANCE COMPANY LTD. Versus SARASWATI CHALIHA ALIAS SAIKIA AND 6 ORS.	MR. S DUTTA MR S DUTTA	MR Z HUSSAIN MS B B AHMED
4	WP(C)/2287/2022	SHANKAR NATH Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS. U HAZARIKA MS. M DAS MRS. MRS. C DAS	GA, ASSAM MR. A HUSSAIN (R-7) SC, SEC. EDU. SC, FINANCE
5	WP(C)/7423/2023 CAVT. NO.13892023,117800012482/023,	ABDUR RAHMAN MONDAL Versus THE STATE OF ASSAM AND 7 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM	MR. B C DAS MR. S H RAHMAN SC, CO OP MS. I DAS FOR CAVEATOR
6	WP(C)/220/2024	DILIP KALITA Versus THE UNITED COMMERCIAL BANK AND 2 ORS	MR. S NATH MR R DHAR	

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LEAVE NOTE OF ADVOCATES FOR 08/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR M J QUADIR	07-02-2024	To	12-02-2024
3)	MR. A K HANNAN	07-02-2024	To	12-02-2024
4)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
5)	MR. R K BHATRA	01-02-2024	To	16-02-2024
6)	MR J CHOPRA	10-02-2024	To	17-02-2024
7)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
8)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024
9)	MR. H L MAURYA	05-02-2024	To	31-03-2024
10)	MR D K DAS	09-02-2024	To	16-02-2024
11)	MR D K MISHRA	08-02-2024	To	09-02-2024
12)	MR B PRASAD	08-02-2024	To	09-02-2024
13)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024
14)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
15)	MR M Z AHMED	08-02-2024	To	09-02-2024
16)	MS B DUTTA	08-02-2024	To	09-02-2024
17)	MR. A M DUTTA	08-02-2024	To	09-02-2024
18)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
19)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
20)	MR. L C DEY	09-02-2024	To	21-02-2024
21)	MS. D GHOSH	08-02-2024	To	09-02-2024
22)	MR J C BORAH	08-02-2024	To	26-02-2024
23)	MR. S KATAKI	12-02-2024	To	17-02-2024
24)	MR. P MAHANTA	08-02-2024	To	09-02-2024



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BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/6204/2023	CHOW KEHIN MANNOW AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. B C DAS MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	GA, ASSAM MR. S P ROY (R-6) MR A K RAI (R-6) JYOTISH DAS (R-6) MS P DEY (R-6) MS. V RAI (R-6) SC, PNB
2	WP(C)/6954/2023	ABDUL WAHAB Versus THE STATE OF ASSAM AND 7 ORS	MR. N BORAH G. R. SINGHA MR M.J. BHARALI	SC, IWT
3	WP(C)/7421/2023	MUKAND POLY PRODUCTS AND ANR Versus UNION OF INDIA AND 5 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	DY.S.G.I.
4	WP(C)/7482/2023	DR. GAUTAM CHANDRA DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. S P SHARMA MR P R SARMA K AHMED	SC, HEALTH
5	WP(C)/7584/2023	DUL SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. M SAIKIA	GA, ASSAM SC, NHM SC, HEALTH

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